

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 218 of 2012 & IA No. 360 of 2012,**  
**Appeal No. 219 of 2012**

**Dated : 23<sup>rd</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &**  
**I.A. No. 360 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : -**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Aditya Panda for R.3 & 4**

**Appeal No. 219 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : -**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Aditya Panda**

**ORDER**

The learned counsel for the Respondent No.3 in both the Appeals is filing his Written Submissions today after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**